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ber of matters come up, as you have yourself said, and it is not as if each and every matter will take the form of a formal motion. It is much better if you allow a few matters to be raised just like this, under Rule 377, and this requires no more than a statement from the Minister thereafter. And this would take only a minute or two for this matter to be stated and the Minister may make a statement thereof at a convenient time.

MR. SPEAKER: Kindly sit down. I will explain it. The position is like this. It is for the Speaker to assess which will come today, what will come the other day, etc. and what will come under Rule 377; but that is a different metter. When you just get up abruptly and spring a surprise like this. how is it possible? When such humble submissions come in a very emphatic and shouting manner, they become a problem for me! If that is the type of humble submission, don't know, what will be the other types of submissions.

Order please. I have passed on to the next item. Shri R. V. Swaminathan.

12.19 hrs.

DEMANDS FOR GRANTS, 1975-76— Contd.

Ministry of Agriculture and Irrigation-Contd

SHRI R. V. SWAMINATHAN (Madurai): Sir, Agricultural production has gone down for the past three or four years continuously due to failure of the monsoon. This is the situation in the country as a whole but in Tamil Nadu this year there is complete failure and very difficult condition exists in Madurai, Rammad and some other districts. People are under herrible conditions, due to failure of monsoon. Even the hon. Minister, Mr. Shinde visited Madurai and Rammad districts and he has seen

the condition there himself, and knows how borrible the conditions are there. It is not only foodstuffs production which has failed but power-cut is also there. Power has also failed. Today even in the month of April there is 75 per cent power cut which has been imposed in Tamilnadu. We don't know how long this is going to be there. Food is not there; power is not there; even water is not there; in the city of Madras water is being given once in two days or three days. Such is the horrible condition there. How are we going to solve the problem? Whoever rules the State, the Centre, cannot shirk its responsibility. The Centre has got its responsibility which it must dis-The people have given us charge. the mandate and we have to fulfil Therefore, I would like to say that. that the Centre has got a duty and it must discharge this duty. The Ministry has to perform its duty so far as Tamil Nadu is concerned. Already some relief measures have been taken which have given some relief to the poor farmers but the small farmers and the marginal farmers find it difficult as they could not get any help They have no money. Whatever little grain they have produced with help of lift irrigation, well irrigation. etc. is also being taken away by the departmental people, in the name of procurement. We cannot understand why this is being done specially when the Minister knows that there is a failure of monsoon and he has himself eetn with his own eyes the Why is conditions of Tamil Nadu. the procurement being introduced there? Suppose in a house, a family. consisting of four or five people, has got 20 bags of paddy. The departmental people will go to them and say that they should only keep ten bags with them and the balance should part with. The balance of paddy is hardly sufficient for family for four or dies smooths. What will they do for the nest of the year?

In Tamil Nadu, in certain Districts the farmers are forped to sell fifty

per sent of their paddy at Rs. 45 per has whereas in the border area of the beighbouring Districts it is being sold at Rs. 165, per beg. See the difference between these two. This position should be realised by the Government and they should try to solve this problem. The Government has fixed the price very low. They have fixed the price of paddy at Rs. 70 per quintal. It is not radily known how the price is fixed by them at low level. We do not know whether they have taken into consideration the cost of cultivation. cost of living conditions etc., etc. before fixing the price. For example, even the fertiliser is not made availabl freely to the farmers. Even if it is available, it is available only at a very high price. A termer is not able to get it directly in the open market. He has to purchase it at the black market with exorbitant price.

These things are not at all taken into consideration by the Agricultural Prices Commission. It is hightime that the Commission is abolished. No farmers in the country have got any confidence in the Agricultural Prices Commission. Perhaps the Minister might have got confidence in The farmers have lost their them. confidence in them. Even the Members of Parliament have lost confidence in them. They are able to prevail upon the Government to give the farmers the adequate quantity of fertilisers at a reasonable Government is not able to convince the Commission. Commission says something, simply have to accept it I think it is not fair at all. The Government should themselves take up this question and fix a remunerative price.

I now come to river valley scheme. Cauvery Water dispute is there. When new parties are formed with States they start fanning out regionalism. And the Ministers are naturally afraid of these regional alogans. A new dispute has been created for the past two years or so by some small but vociferous people. In order to satisfy them they simply support

them. Somehow or other the Tamil Nada Government is not able to manage this with Karnetska Government. Sir, it is not only in regard to Cauvery. There are many rivers. There are hundreds of river valley schemes in the country. In each State, they have got a problem. When we talk to hon. Members, we find that all of them have get problems in regard to the river valley schemes. Therefore, what is the duty of the Government? Government should come forward and appoint a high powered commission, river valley commission, with powers and they should settle matter. There is no use of convening Conferences of Chief Ministers and Irrigation Ministers, talking to them, trying to persuade them and then failing in the end. In the end, they come out with a statement that the talks have failed, and therefore, they are not able to settle the matter. How long you can do this? Is it not the time to take it up? I would appeal te the hon. Minister and to the Government that they should take it up and appoint a high powered commission.

Sir, in regard to fertiliser, it unfortunate that the installed capacity is not being properly utilised and I understand that only 50 per cent of the installed capacity is being utilised. What is the reason? They may say that there is coal shortage, there is power shortage and so on and so forth They can go on giving reasons, one or the other. But what is the solution? Therefore, Government should come forward and take up the question of producing more fertiliser and see that this is properly distributed to the farmers. Now, there are so many agencies. All these agencies have completely failed and farmers are not able to get fertiliser at reasonable price. Therefore, Government shoud take steps to see that fertiliser is made available to the farmers at reasonable price.

Sir, then, there is the problem inregard to water. Leave alone water for irrigation purposes. There should be sufficient water for drinking pur-

poses. The Krishna River scheme was there, to supply water to Madras city. This has been there for a long time. The area was in Madra State before 1947 or 104. It was a composite State. Most parts of Andhra Pradesh except the Hyderabad State area, Malabar district in Kerala as well as South Kanara were all in the then composite State of Madras, At thtat time, this scheme was drawn up. Then, there was some trouble and a separate Andhra State was created. Now, they say that they will not give the water. We talk about integration. We also say that we should think in terms of one country and that we are all Indians. When you talk of integration and when you talk of one country, you should also see that your brothers living in one corner of the country do not suffer for want of water. If you are not able to give drinking water, what is the use of talking about integration? The leaders of the country should come forward and tell the people that they should not raise such kinds of objections.

Sir, I have already submitted about the price. Sir, agriculture is in the safe hands of our leaders like Babu Jagivan Ram and Shri Shinde. We have able leaders. Yet, trouble and difficult condition is there in Tamil Nadu. Power shortage, Food shortage, water shortage for drinking and what not. To be or not to be is the question in Tamil Nadu now. There is something wrong in the State of Denmark. There is something wrong in the Tamil Nadu. I would appeal Mınister to the hon. to visit the State once again and see the conditions there so that proper help can be given to the people of Tamil Nadu.

THE MINISTER OF STATE THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB. SHINDE): have extensively toured the State. Shri R. V. Swaminathan: With these words, suport the demands.

PATEL Shri H. M. (Dhandhuka): Mr. Speaker, if agricultural production has to be maximised, the

greatest attention has to be given to four factors. First, seeds should be of the right quality, improved, highyielding varieties of seeds. Then fertilisers, posticides and water. As regards these four factors, it is interesting to see that Government or the Ministry does not appear to have paid any attention to certain malpractices that have crept into these matters. Take, for instance, seeds. There is no mention at all of the fact that a large percentage of these socalled improved or high-yielding varieties of seeds is adulterated. What steps has Government taken in this regard. Is it not of vital inportance that seeds should be pure and unadulterated? Their effect on production is very great Therefore, from this point alone, all possible should be taken to prevent aduteration The farmer suffers because he spends money on costly seeds in order that he may get the best possible yield, but finds that the seeds are adulterated Why has not Government taken up this question in its own hands? Every State Government interferes in this matter. In fact, muitiplication of seeds is done under the ord of the Agriculture department in State after State and yet when it comes to their quality control adequate machinery does not exist.

Then you come to the question of fertilisers. Again these are of vital importance What has happened? At one single stroke. Government has doubled the prices of fertilisers and expects farmers to procure them in the required quantities knowing full well also that Government fixes the prices of what they produce at a level which makes it impossible for the farmers to pay these high prices for fertilisers.

The previous speaker referred the Agricultural Prices Commission. Th Commission has fixed the price, say, of wheat, at a certain level without taking into account the cost of production of the farmer. Yesterday, a member of the advisory committee to the APC stated that he has sent in his resignation for what use

was it for him to remain on the committee if no importance was ever attached to the advice tendered on such a basic matter as cost of production? If cost of producion is not taken into account, it is difficult to see on what basis the APC fixed the What are the considerations prices. that weigh with the Commission not the cost of production? This is a very important point to which, the Minister, it is hoped, will give a very full and detailed answer. It is not enough to repeat what the Commission cays. What is needed is positively to state the reasons for not giving any weight to the cost of production. Several agricultural universities have carried out surveys-that is to say objective evidence exists-and the results of these surveys are available. Punjab University carried out a survey and other research students have so and have ponted out what the cost of production would be For instance. in regard to wheat, they have arrived at the finding that the cost of production would be in the region of Rs. 120. Yet the procurement price fixed is Rs. 105. What is the justification for this, in the face of the fact that the price of fertiliser, an important input, has been idoubled?

Now the third ingredient, pesticides, Similarly, pesticides. The prices have increased considerably and what is worse, many types of pesticides that are in the market today are adulterated. What steps have the Government taken to ensure that the pesticides that are in the market for sale to the farmers are of the right quality and are not adulterated ones? Is there any machinery? In regard to drugs at least in name, there is a drug controller in every State to see that the drugs sold are not adulterated. In regard to pesticides. have you set up any machinery to ensure that pesticides are mot adulterated?

Last, but not the least important factor for maximisation of agricultural production is water. They say they have programmes for increasing irrigation facilities. During the Fourth Plan they wanted to bring in a consi-

derable additional area under irrigation so that they could have assured water supply. They have similar programmes in the Fifth Plan. Why is it that a number of these projects are completed within the timeschedule that is laid down? Why is it that a number of most desirable projects are not even taken in hand for years for one reason or another and the majority of them held up because inter-State of water disputes? What steps have taken bv the Government to resolve those disputes? They say that they have no powers? What is the good of their saying so when the ruling party is today in a position to pass any legislation that is desires, even to amend the Constitution as often as it likes? And yet it does not take steps to settle these issues, which would result in self-sufficiency in foodgrains and also in respect of many vital cash crops needed for important industries Why is it that we are unable to take any steps to settle these disputes and allow them to continue with no end in sight? A little while ago I think a statement was placed on the Table of the House saying that there were 157 projects which were outstanding because of inter-State river waters d.spute. They take pride in the fact that they succeeded in getting eight of them out of this list; instead of being delayed they are going to be taken in hand. But what about 149 more projects which cannot be taken on hand and there is no knowing when they are likely to be taken up. One project which seems to me very important is the Narmada project and it is a great pity that it should have been held up for so long, as many as 18 years. I do not propose to say more about that, however, because it has been referred to a tribunal and it must take its course. I appreciate that. But even there, is there no way in which the all powerful Government could bring in all parties together and bring about a solution much earlier exactly 8.5 they managed with regard to eight projects? Even if you leave Narmada

out, why do you not take a hand in bringing about a solution in regard to the remaining 1495

You claimed that you had brought about an agreement among the Karnatake, Tamil Nadu and Kerala Governments, but within a few days it came to nothing. Why is it that the Central Government does not take a continuous and sustained interest in the solution of these inter-State river disputes? Do they think that they are of no importance? Since these 149 projects can provide irrigation water to several million acres of land, these disputes merit highest importance. I consider ought to receive your most earnest attention.

Further, the Government does not appear to attach much importance to the proper use of water. The problem to using the water in the most economical manner possible has not been given enough attention and the result is that very often the projects are ready, but the water which is already in the reservoir is not carried to the fields. Then, when it is carried to the fields, the farmers are not taught how to utilise the water to the last advantage with the result that a very substantial quantum of the water is wasted, which results not only in depriving other farmers who need the water and are ready to use it, but actually it also does harm to the soil by increasing its salinity. Knowing all this should it not be the bounden duty of the Government to see that the proper use of water is taught to the farmers, is insisted upon? There is no reaon why Government should not make water more costly, the water which they manage to bring and make available to the farmers after spending a large amount of money. What harm would there be in fixing water rates at a level whch would make the farmer realse that he must use that water sparingly, correctly and at the right time? Wherever water is charged at ressonable prices, not excessive prices, the farmer takes great care

to: see that he does not waste it, but we do not seem such to innist on this, but rather-sidescenning the wastege of water, so that even that neach water which you are appplying by spending thousands of thores of manes, is not being put to the best use.

I have just emphasized the factors. which would enable agricultural production to be maximised if only attention were paid in the right mannor to see that the ingredients are made available, to see that they are pure and unadulterated, and to see also that the farmer is given right advice and guidance in the proper use of water and in the proper application of pesticides at the right time.

It is true you have extension services, but these services, believe me, are not doing their job as it should be done You claim to have covered the entire country with more than 5,000 blocks, but these services do not carry their advice and guidance to the small and marginal farmers at right time and in the way in which it ought to be done.

I would finally say only one word regarding the small and marginal farmers for whom you have developed schemes Have you considered to what extent, apart from spending the money allotted you have achieved satisfactry results in this field? I have reason to believe that the return you have got is very little. I have no doubt that the bulk of the money has been spent more in the staffing of the various schemes introduced with great fanfare than in ensuring that the benefits intended reach the small and marginal farmer. The achievement is very little in terms of increased agricultural production. Although you say agriculture is being given the highest priority, even on these special schemes to assist the small and marginal farmers, you have imposed substantial financial cuts. That means, whatever advantage you may have originally sought to gain from them echemics those also you have not thought if

worth while insisting upon. I once again suggest that these factors may be paid greater attention, so that agricultural production may increase to the maximum extent possible.

SHRI KRISHNARAO PATIL (Jalgaon): Sir, while I support the Demands of the Ministry of Agriculture and Irrigation. I would like to make a few observations. ture is the vital sector of our economy. I must express my satisfaction and offer compliments to the Government for facing the most crucial and complicated problem of rising prices. Sir, if we take into account the last year's economic background of our country, every conscious citizen would definitely admit that the trend of rising prices was alarming and it was a great challenge to the country and to the Govern-But it is a matter of pride for us to see that the reverse graph of prices. particularly the prices of foodstuffs, is also easing the situation and showing a downward trend in prices. This is a great achievement, for which I must offer my ments to the Government.

Going through the various reports of the Ministry and examining the balance sheet of agricultural economy one thing by way of conclusion is certain and that is, the future of Indian economy will be depending mainly on nature, i e climatic conditions at least for some years come. So far as the irrigation potential and utilisation are concerned, I entirely agree with the basic views expressed by Dr K. L. Rao He said that the total irrigation potential created in the country is not very satisfactory In some of the States, the average irrigation potential is The disappointing. overall average for the whole country is about 22 per cent. But in some States, the irrigation potential is as low as 7 or 8 per cent. If we take into account the resources position of the various States which are having this low average irrigation potential.

they will have to be put in a different category, as the most backward States. That is the basic thing. For that the Planning Commission has been giving top priority for some schemes. The integrated area development programme, which has been accepted by this House, is a step in that direction. It has been suggested that if in some States there is some bottleneck or some backwardness, priority must be given to the schemes in those States Some sort of balance must be kept in view and imbalances must be removed. That was approach. But that has not actually brought into practice.

Coming to research in dry farming technology, taking into account the changing average rainfall in the various seasons, they are thinking of different cropping patterns in different States. We are expecting that something will come out of it. But I am sorry to say that the performance of the extension service has not been very satisfactory.

Then I come to power and fertilizers I can understand the difficulties in the matter of generation of power by hydroelectric projects, because of the inadequate rainfall during the course of the last three years. But I fail to understand the performance of the thermal power projects during the course of the last two or three years, especially when we were expecting something more during this critical period. I am sorry to say that the thermal power projects have not performed even up to 60 per cent of the standards prescribed by the Government and the targets laid down by the Planning Commission. This is very disappointing. So, I would request the Government to tighten its machinery for all public undetakings. Particularly power and fertilizer undertakings. When the has made a huge investment to the tune of Rs. 6,000 crores to 8,000 crores in these public undertakings the people are expecting some very substantial return. But we are not getting that return, particularly from power and fertilizer projects. The reason for this is inefficiency. As a solution for it I would request the Government to tighten up the administrative machinery.

Coming to the public distribution system, I have nothing much to say about it. The food situation has eased to some extent because some of the States have set up the public distribution system.

The real problem in the country is not actual shortage but the general psychology of shortage deliberately created by the vested interests in the country. Government have already started taking action against the vested interests but the Government must pursue them more vigorously, because the vested interests are creating an atmosphere of scarcity in the country.

Coming to the procurement of food, I do not find any guidelines After giving guidelines to the States, the matter is supposed to have been discussed in the NDC They have given the guide-lines. But it has been ultimately left to the discretion of the State Governments to finalise their programmes to procure foodgrains. According to my information, it is not because of the shortage of foodgrains that the prcurement is not actually gaining momentum. It is the liberal policy of the Centre which has left it the discretion of the State Governments, or the goodwill of the State Governments, to procure foodgrains. It is a national problem. I fail to understand why the Central Government, while accepting the responibility of giving work to the needy workers and labourers supplying necessary foodgrains at reasonable prices to needy people who are living below the poverty line, is adopting a liberal policy in the matter of procurement of foodgrains by leaving it to the discretion of the State Governments to procure foodgrains.

I have studied this problem in some of the States. The targets laid down by the Central Government are not even 10 per cent of the total production. On the one side, we give promise to the people and the country as a whole that we will be in a position to supply the necessary foodgrains at reasonable prices at the rute off 5 kg. in rural areas and 8 kg. in urban areas, excluding the rationing areas like Bombay and Calcutta; even in rural areas, the people are not getting even 1 kg. or 2 kg. of foodgrains. It is not that the agriculturists have not got the foodgrains with them. It is the liberal policy of the Central Government regarding procurement of foodgrains that is responsible. It has been left to the discretion and goodwill of the States to procure foodgrains. That is why the State Governments are not keen about the procurement are just building the central pool and the buffer-stock also.

In this connection, regarding procurement of foodgrams, I would like to make on more point and that is abut pricing policy. We are not getting the required amount of foodgrains from the agriculturists because we are not paying them adequate price for the foodgrains. Some of the people are wondering in country whether thus Government has got any pricing policy. During the last four Plans, have you got any pricing policy which is supposed to be based on economic parity? No. That is the reply given That is very disappointing. The stage has come in the life of the country when we must lay down economic very sound principles for having pricing policy so that no section of the society will have any grudge or any complaint against the prices laid down by the Government.

Before I conclude, I would like to touch upon one or two points regarding panchayati raj, cooperative movement and rural development. These are very important institutions which have been entrusted to this Ministry. Panchayati raj, cooperative movement and rural development were the very favourite ideas, dreams, of our great leader Panditji. I do not think due attention is being paid by this Ministry, by the Government, to these institutions by way of giving grants or having programmes. The network of cooperatives and panchayati ral is there. We have been incurring a lot of expenditure by way of salaries to these people. But actually, they do not do any work. There is no work for them. So also is the case with rural development programme These are very important institutions so far as the involvement of the people is concerned They have to carry out the responsibility to the country at this very crucial time.

Regarding distribution aystem, so far as cooperatives are concerned, they can carry out the responsibility for the distribution of essential commodities. If we assess the over-all performance of this Ministry, I think we can say that, like any other Department, the Ministry and its whole net-work is suffering from inefficiency. This administrative inefficiency is there which the Government should try to improve

My final request to this Department—particularly as it is a very important Department—would be that the demand of the times is the optimum use of man-power, land, labour and capital and if we basically neglect these things and if we do the job haphazardly, I think it is not going to help us.

, की. ए.स है डाज (ग्रायटेव) प्रध्यक्ष महीदय, हमारा देश हिप-प्रधान होते हुए थीं हमारे बंहां कृषि की उपेक्षा हो रही है। शास्त्रक में आज हमारा देश प्रनाज के बारे में "स्वयं पूर्ण होना चाहिए या किन्तु 27 साल हों हम इस सक्य के नजवीक नहीं पहुंच सके। एस का परिकास बहु हुआ है कि हर वर्ष हम की प्रमास के लिए बाहरी देशों पर निर्मर रहतां पड़ता है। हमारा बहुत सा पैसा

मनाज के लिए बाहरी देशों को देना पढ रहा है। यहा दीगर खर्चें जो हो रहे हैं इस देश के उत्थान के लिए वह भले ही स्वाभाविक भौर वास्तविक हो परन्त में यह कहना कि कृषि की उपेक्षा कर के दीगर योजनाओं से पैसा लगाना कहा तक उचित है ? ग्राज हम देखते हैं कि देश में नई नई इसारतो का निर्माण हो रहा है। ग्रभी लोक सभा के नजदीक एक बडी भार इम्प्तिवनी है। कई प्रान्तों मे विधान मभा की इमारते बन रही हैं. मिलयों के बगने वन रहे है भीर एम पीब तथा एम एन एज के निवास स्थान भी बनाए जा रहे हैं। षचहरियों की इमारतों का निर्माण हो रहा है। मैं यह पूछना ह कि जहा ग्रनाज का सवास हमारे देश में प्राथमिन मवाल है वहा इस की उपेक्षा कर के मारा पैमा जो इन निर्माण कार्यो पर खर्च किया जा रहा है क्या यह उचित है । यह मारा पैसा इस मेन खर्च कर के पानी और खेनी की व्यवस्था के लिए इस का एक बडा भारी हिम्मा नगा दिया जाना तो धनाज का सवाल हो सकता था। परन्तु हमारी सरकार इस की उपेक्षा कर रही है।

मान देहानों में खेतिहर भीर छोटे कारनवार जो है उन वी इननी उपेक्षा हो रही है कि खेती के लिए उन को उचिन मात्रा में कर्जा नहीं मिनना भीर कर्जा भी मिलना है तो पूरी रक्षम उन के पाम नहीं पहुंचती है, उम में भी कुछ परमेंटन ग्रफ्तरान में नेकर के नेता लोग भार देते हैं। खाद की जो ममस्या है, रामायनिक खाद हमारे का जनकारों को पूरी भाजा में नहीं भिल रही है। उम के दाम इतने बढ गए है कि छोटे का जनकार रासायनिक खाद का उपयोग ग्रपनी खेती में नहीं कर पाने भीर जो गोवर वगैरह की खाद देहातों में होती है उम का भी जनाने में इतना उपयोग हो रहा है कि वह खाद भी खेती में पूरी मात्रा में नहीं पहुंचती।

पानी का जो प्रक्त है, वास्तव में खेती का उत्पादन पानी पर निर्मर है। हमारे देस में कोरडबाहु जमीन जो है जिस में पानी नहीं मिलता, जिसकी फसल ऊपरी निवर्ध के पानी पर निर्भर है, ऐसी अनीन बहुत सी है। उस के लिए भगर पानी की व्यवस्था हो जाय तों देश में अनाज की कमी नहीं हो सकती। हमारे देश में कई बड़ी नदिया बहती है, कई छोटी मोटी नदियां है, नाले हैं, बाध है, पुराने तालाब है, लेकिन उन की दुरुस्ती नहीं होती । नवियो का 80 प्रतिगत पानी ममुद्र में वह जाता है। लेकिन बाध बना कर उम पानी को रोक कर खेती को देने की योजना हमारे देश में पर्याप्त मात्रा मे झाज तक नही बन पाई है। मिसाल के तौर पर मै कहगा कि भण्डारा जिले मे बेनगगा बहती है। बनगगा प्रोजेक्ट का एक बड़ा भारी प्राजक्ट के रूप में सर्वे हमा लेकिन सर्वे होने के बाद ग्राज करीब 40 माल हए है. उस को कार्यान्तित नहीं किया गया है। बेनगगा प्रोजेक्ट यदि पुरा हो जाता तो विदर्भ मध्य प्रदेश और ग्रान्ध्र की लाखो एकड भूमि पानी के नीवे प्राप्ती और इतना ही नहीं मध्य भारत में खेती के जरिए प्रवास का भी पूरा इतजाम हो जाता भीर विजली का भी उस में निर्माण होता। लेक्नि उस की उपेक्षा हो गई। है। बास्तव मे इस के पीछे भी एक राजनीति चलनी है कि जिस प्रदेश का नेता कुछ विशेषता रखता है राज्यकर्ताची के माथ वह नो अपना हिस्सा ले लेता है भीर जहां के नेता कुछ वैसी अपनी करतृत नहीं रखते उन के यहां के विकास की उपेक्षा कर दी जाती है। विशेषत विदर्भ के बारे में तो यह हमेशा से चलता श्राया है। जब विदर्भ मध्य प्रदेश में था तब उम की उपेक्षा की गई भीर भाज महाराष्ट्र में है तो माज उस की इननी भारी उपेका हो रही है कि ग्राव विदर्भ का कुल क बहुन ही द्वी है। एक्सिमी महाराष्ट्र में जो यक्ष की खेली होती है उम गर्भ की खेती करने वालों के लिए कई योजन एं बनाई जा रही हैं लेकिन विवर्ष की जमीन कोरहबाइ अमीन है, उस के लिए पानी की व्यवस्था नहीं हो रही है। इस प्रकार सं असंस्थित विकास की मोजनाए कलाई माती रहीं भीर विकास में भी राजनीति चलाई जाती रही तो देश का संतुलित विकास कभी नहीं हो सकता । जो पिछड़े भाग हैं कह पिछड़े ह' होगे और जिन भागों के प्रभावशासी नेतृत्व के लोग सत्ता से संबंध रखने वाले हैं बे अपने क्षेत्र के विकास के लिए कोई न कोई योजना लेते रहेगे ।

हमारे देश में बंजर जमीन बहुत है। उस को भी हम जोत में ला मकते हैं। लेकिन उस की तरफ सरकार का ध्यान नहीं है। जमीन का बटवारा करते समय इस बान के कई उदाहरण दिए जा मकते हैं कि जिनके खेती है उन के पास ही वह जमीन जा रही है। मरकारी जमीन का बटवारा करते समय उन को ही प्राथमिशना देकर राजनैतिक दावपेच से उन को खुश रखने के लिए जमीन उन्हीं को दो जा रही है लेकिन जो जमीन पर काम करने वाले शादिवासी, हरिजन शीर भूभिक्षीन मजदूर है उन को वह जमीन नहीं दी जा रही है। वे मालों में धर्जी देत है, फलेक्टर से मिनने हैं, मनी के पास निवेदन लेकर जाते है, मगर उन की स्रोर ध्याम नही दिया ब.ता है। उन का जमीन नहीं दी जाती है। धाब हमारे देश में लाखी एकड बजर जमीत हैं। भुमिहीन मंत्रदूर झादिवासी। और हरिजन जो ईमानदारी से मेहनत कर के खेती का उत्थान करना चाहने है उन मे उस जमीन का बटबारा कर देना चाहिए । धीर सिर्फ वटवारे से ही काम नही चलेगा उन को उस जमीन के विकास के लिए धार्थिक सहयोग जब तक सरकारी स्त्रर पर नहीं देवे तब तक उस का विकास नहीं होगा। कई जगह ऐसा भी हुआ है कि जमीन पटटे पर दी गई लेकिन विकास के लिए सुविधा नहीं दी गई। इमलिए वह जमीन वैसी की वैसी ही पड़ी है। तो जमीन देने के बाद पाच साल के प्रन्दर उस का पूरा विकास भी होना च।हिए भीर उस के लिए सरकार को पूरी मदद भी करनी बाहिए।

मैं निवेदन करना चाहता हूं कि विवर्ध में कास्तकारों की स्थिति बड़ी उपिक्रत है, हम उन के ऊपर पूरा ज्यान नहीं कथा पर हु---आन-बूझ कर नहीं दे रहे हैं या इस के बीछे क्या राजनीति है-नेरी न्मल में नडी भारत है। भाज बेती करने वाले कृषक दो विभागों में बंटे हुए हैं---एफ बड़े काश्तकार 👸 जिल क अस हजारो एकड खमीन है। छन्होंने सीलिंग के हर के कारण अपनी अमीनो को ग्रलग-ग्रलग फैमिली मेम्बरो मे बाट दिया है, लेकिन वास्त्रव मे एक-एक फैमिली के पाक हजारों एकड जमीन है, इतनी जमीन है कि उन को मालूम ही नही है कि हमारी क्रमीन कह ∉क्हा पर है । दूसरे-वे काण्नकार हैं जो छोटे काश्तकार है, जिन के पास 2 एकड़, 5 एकड, 10 एकड या 15 एकड जमीन है। बास्तव मे इन छोटे काश्तकारों क बहुत ही उपेक्षा हो रही है। सरकार की घोर में जो बीज भीर बाद का बटवारा होता है, वडे काश्तकार उस में से अधिक में अधिक हिस्सा के जाते है, इसलिये कि उन की पहुच नेताओ भीर अफसरान तक हैं और छोटे काश्तकारो को कुछ नहीं मिलता । ऐसी स्थिति नहीं होना बाहिये। छोटे काम्सकारों की उपेक्षा करेगे तो देश का उत्पादन नहीं बढ़ सकता।

श्राज का स्तकार जो पैदावार करता है उम को उसकी पैदावार का उचित दाम जिलता वाहिये । ग्राज सभी चीजो के दाम बढ़ वये हैं, लेकित गेह के दाम 105 रुपये रखें वये हैं। मैं नहीं ममझ पा रहा हू कि यह दाम किस हिसाब से बैठाया गया है । उत्पादन चर्चा लगा कर श्रीर साल भर येहनत करते के बावजूद भी का मनकार को जीवम के लिये प्रमाप्त माता में खेती से लाभ नहीं हो रहा है । खेती के उत्पादन चर्च को देख कर, किसान की मेहनत को देख कर हिंव उपज का मूल्य निर्मारण होना चाहिये । गेह के दामो पर फिर से बिचार करते जनत इन सारी बातो पर बिचार करना बहुत ग्रावम्यक है ।

क्यास के बारे में सरकार की कीन-सी नीति है ? कपास कई प्रान्तों में होती है , लेकिन महाराष्ट्र में एकाधिकार कपास बारीकों की बोजना जारी की बाती है भीर वह भी किम ढंग से—केन्द्रीय सरकार के बलवृने पर । केन्द्रीय सरकार पैसा देशी तो उसका भुगतान किया जायगा । अ। ज कपास का 30 प्रतिणत दाम काण्तकार को दिया जाता है और 70 प्रतिशत तुरन्त नहीं दिया जाता है —इस तरह में कैसे काम बलेगा और यह 30 प्रतिणत भी एक दम नहीं दिया जाता, उससे कपास ले तो जाती है और बहुत से चक्कर काटने के बाद उसको बहु पैसा मिलना है। यह नीति मन्तोपजनक नहीं है—इस पर मरकार को नुरन्त ध्यान देना चाहिए ।

श्राज ऐसे बहुत से श्रफ्तरान श्रार नेता लोग इति के प्लानिंग से बैठे हुए हैं जिनकों उसका कोई श्रान नहीं है। मुझे तो ऐसा लगना है कि उनको यह भी मालूम नहीं है कि मूंगफली पेड पर लगती है या उसीन में लगनी है। उनको इतना सा भी ज्ञान न होते हुए वे प्लानिंग कम.शन से बैठे हुए हैं। मैं तो यह कहुगा कि प्लानिंग करते वक्त जो हमारे इत्यक हैं, जो मदियों से यह काम करने सा रहे हैं उन लोगों को प्राथमिकता देनी चाहिए। उन क विचारों को प्रथमिकता देनी चाहिए। उन क विचारों के श्राधार पर ही योजना बना कर हम कामयाबी पा सकते हैं।

पानी के सम्बन्ध में मुझे यह निवेदन करना है इस देश में जितने नदी और नालें हैं उनका अधिकाश पानी बेकार चला जाता है। उस पूरे पानी को कृषि के निये किस उग से इस्तेमाल कर सकते हैं—इसके बारे में देश-व्यापी प्लान होना चाहिए और ऐसा प्रयत्न होना चाहिये कि एक बृन्द पानी भी फोकट में न चला जाय। एक एक इच कृषि उमं.न पानी के नीचे लाई जाय, तब मुझे विश्वास है कि मन्न उत्पादन के काम में बोड़े ही दिनों में झात्म निर्मर हो जायेगे।

हम देखते हैं कि बाज उद्योगों को प्रधानता देने की बात चल रही है। मैं उसका विरोद्धी नहीं हूं। लेकिन घापको यह देखना होगा कि प्राविभक्ता किसे वी आय । आय हम बहेबहें उद्योगों पर बर्चा कर रहे हैं, लेकिन क्रियि
हमारे देश का एक महान उद्योग है, एक प्रधान
उद्योग होने के बावजूद भी उसकी उपेक्षा कर
रहे हैं और यही कारण है कि घनाज के मामले
मे आय हम दूसरे देंगो पर निर्भर हैं। यदि
यह स्थिति घिषक दिनो तक चलेगी तो मैं बता
देना चाहता हूं कि यह कृषि प्रधान देश दूवे
विना नहीं रहेगा भीर यह सरकार भी
इसके साय-साथ डूवेगी। ऐसी भवस्या नही
व्यानी चाहिए इसलिये मेरा घनुरोध है कि
सरकार नजा हा जाये। कृषि को प्रधानकारो
के दी जाये।

को सचल सिंह (यागरा) : मध्यक महोदय, श्रीष धीर सित्राई का जो विषय बाज हमारे सामने है, यह बहुत ही महत्वपूर्ण है। जैसा मेरे पूर्ववस्ता ने कहा-हमारी श्रतेकी पंचवर्षीय योजनायें बनी, लेकिन हमारे प्लानमें ने कृषि भौर पन्पालन वर कोई ध्यान नही दिया और उस का यह परिषाम है कि पाज लोगो को खाने को क्रम नहीं मिलता और पीने को दुध नहीं मिलता । हम को 27 वर्ष भाजाद हए हो गये. इस बीच उद्योगों में हम ने काफी उस्ति की। जहां हमारे यहां एक मूई भी नहीं बननी थी, भाज बड़े-बड़े सबीनें धीर हर तरह का सामान बनाता है और करोडों रुपये का सामान विदेशों को भेजा काता है। शेकिन जो भारत कृषि प्रजान देश है, जिस की 80 प्रतिशत जनसंख्या कवि पर काम करती है, उस की तरक व्यान महीं विया गया । जैसा मैंने प्रभी कहा---27 वर्ष मुजर वये आज भी हमारा देश सन्य के सिये विदेशों का मुहताज है, हमे विदेशो से प्रकार्यमाना पढ़ता है । भाव से 25-30 वर्ष पहले क्यादातर लोग मोटा मनाज बाते थे, नेष्टं नहीं काते थे, परन्तु भाज 90-95 प्रतिशत जनता गेर्ड जाती है । क्यों ? इसिस्टै कि वेहं का भाव दूसरे शामानी के सबसा है । वेह 105 रुपये

विबंदल है, जब कि चना 206 वपने विबंदल. मटर 200 दपये निवंदल, मरहर 200 दपये विबंदल है । इसलिये में हो एक ऐसी बीज है जो हर बादमी धपने भीर धपने जानवरों के निये काम में साता है । इस की उपज जितनी होनी चाहिये, उतनी नहीं हो रही है। माबादी जिस तेजी से बढ़ी है. पैदाबार उस के मृताबिक नहीं बढ़ी है । इस तरफ हमारे प्लानसंने कोई प्यान नहीं दिया । अगर हमारे प्लानसं ने इस तरफ ध्यान दिया होता तो हमारी हानत कुछ दसरी होती। भाज हमारी भाषिक दक्षा बहत गिरी हैं. क्योंकि हमारे यहां खाने की धन्न नहीं हैं. हमें विदेशों से करोड़ी रुपये का गल्ला मंगाना पडता है । यदि इस मे हम ने कोई प्रगति नहीं की तो न मालम हमारी क्या हालत होगी।

खेती के वास्ते पानी मन्यावस्यक है । भण्छा बीज भौर खाद होनी चाहिये, श्रम होना बाहिये, पैसा होना बाहिये---तब खेती की उन्नति हो सकती है । लेकिन हम देखते हैं कि पानी की समस्या हल नहीं हो रही है। मैं इस समय घागरा की समस्या के बारे में धाप का ध्यान सीचना चाहता है। मागरा राजस्थान के बार्डर पर है और सन् 1952 से, जब से कि मैं लोक सभा का सदस्य हमा ह, तब से पानी के बारे मे कह रहा हुं। हमारी उत्तर प्रदेश सरकार ने इस बीच में काफी काम किया, नहरो के काम में काफी प्रवित हुई, नाखों रुपया नहरों को भीड़ा करने में जनाया नया। तब से हम को यही कहा जाता रहा कि राम गंगा बैस बन रहा है, उस के बागरा को पानी मिलेगा । ग्राज राम गंगा र्वम बन भी गया, लेकिन उस से बाबरा भीर मधुरा को एक क्युबक पानी भी नहीं मिल रहा है, ब्रेब कि वह पानी हरिवाचा, विल्ली भीर राजस्थान को विवा मा रहा है। भावरा बाब भी पानी के सिवे मोडताज है । इस सिपे में ब्रिट सामह-पूर्वक निवेदन करना चाहता है कि अब तक

हमारी पानी की समस्या का नमाधान नहीं होगा, तब तक हम कृषि के क्षेत्र में खन्नति नहीं कर सकते हैं।

कृषि का ज्यादातर सम्बन्ध पमुधन से 🧸 । पशुधन भौर कृषि देश के महत्वपूर्ण उद्योग हैं। भारत में पहले दूध की नदिया दहती थीं, इतना दूध होता या कि लोगों को पानी की जगह दूध पिलाया जाता था, लेकिन बाज इतना घमाव हो गया कि लोगों को मुश्किल से 10-5 प्रतिशत लोगो को ही दूध मिलता होगा, 90 प्रतिशत लोगो को न दूछ मिलता है, न छाछ, घी, मक्खन आदि मिलता है, कुछ भी नही मिलना है, चनकी सेहत गिरती जा रही है। तो मैं कहूंना कि कृषि के माथ-साथ हम को पशुधन का भी ध्यान पूरा-पूरा रखना चाहिये। 25 वर्ष पहले हमारे देश में हजारो काम-श्चेनु गायें होती थी जो काफी दूध देनी थी। लेकिन भाज एक गाय मुश्किल से 1 2 या 3 किसो दूध देती है जब कि इगलैंड, हालैंड, धास्ट्रेलिया, कनाडा मे एक-एक गाय 40. 50 किलो तक दूध देनी है। वहादूध की निदयां बहुनी हैं। हमारे प्लानसं ने इस तरफ झ्यान नहीं दिया । पत्राव में जरूर कुछ ग्रन्छ पशु हैं लेकिन नस्त सुधार का काम नहीं किया जा रहा है। मनी जी को कैटिल बीड को सुधारना चाहिये, नाकि बाम गरीव जनता को पीने को दूध मिले। हमारे देश की प्राधिक प्रवस्था तभी मुधर अकरी है जब खेती और पशुधन की रक्षा करें भीर उस मे प्रगति करें। मान से कुछ सास पहले 15 हजार करोड़ रुपये हमारी दाष्ट्रीय ग्राय थी जो कि माज 30. 40 ह्यार करोड़ तक पहुच गई है । लेकिन बहु बामवनी दूसरे साधनो से बढ़ी है, बोती से नहीं बड़ी है । भाज हर खाने की चीज का समाव है । मून, उदं, रींसा की बालें, 200 बपये प्रति विबंदत मिलती है बद कि बीर बीवें सस्ती हैं। बेनी के शिये वानी भी बहुत सावत्र्यक है जिस ते संबंधि और पशुपन को बढ़ा सकते हैं।

अध्यक्ष जी, मैं आप का व्यान मा कर्षित करना चाहता हूं कि आज से 2500 कर्मे पूर्व भगवान महावीर के मानन्द, कामदेव, जैसे श्रावक वे जिन के पास हजारों दुझारी गायों के गुरुकुल थे । उस समय यात्रियों को पानी के बजाय दूध पिलाया जाता वा लेकिन खद का विषय है कि माज दूध का इतना मभाव है कि माम गरीब जनता को एक बून्द तक दूध नहीं मिलता ।

इन शब्दों के साथ मैं इन अनुदानों का समर्थन करता हूं और चाहूंगा कि मंत्री महोदय कृषि और पशुधन पर पूरा ध्यान दें ताकि देश की अनता को संनोध मिले और आज जो बैचेनी तथा घबराहट है वह दूर हो। और यह तभी हो सकता है जब हम खेनी और पशुधन को बढ़ायें।

सध्यक्ष जी, मैं साप का सरवन्त सामारी हूं कि साप वे मुझे सपने विचार रखने का समय दिया ।

मा बलाय सिंह (बाह्य दिल्ली) : मध्यक महोदय, मैं बाप का शुक्रमुखार हूं कि भाग ने मुझे इस अनुदान पर बोलने का मौका दिया । हमारा देश कृषि प्रधान लेकिन हमे हर माल बाहर से अनाज मनाना पड़ता है। इस का कारण यह है कि हमारी सरकार भी किसानो के प्रति श्रद्धा नही रवाती । किसानों को उतना माल का दाम और भादर नही मिलता जितना कि वह मेहनत कर के पैदा करता है यहा पर खेती करने के लिये पानी की जरूरत है. बाद भीर भ्रञ्छे वीज को जरूरत है । मुझे याद है कि 1970 ने यहा पर मैक्सिकन नेहूं का बीज लोगों में बाटा **बबा और खुब** पैदाबार लोगो ने ल.। और उसी अभागे में देश में ह.रेत क.न्सिकी बात का की, काफी उस का प्रचार हुआ। पर मुझे नहीं मानूम कि मांच की कोई नवा बीज बनाबा गया या नहीं ? या उसी बीज को धीर बेबलप किया यथा कि नहीं ? कोई स्था

बीज उस के बाद नहीं घावा । किसान उसी पुराने बीच को ने कर चल रहे हैं।

[MR. DEPUTY SPEAKER in the chair] निवयों के पानी के समझे सारे देश से बल रहे हैं। लेकिन जिन्होंने ट्यूब बैल लगाये हए हैं वहां पर बिजली नहीं मिलनी। मझे उत्तर प्रदेश और हियाणा की बात मालम है कि वहा पर किसान को रात को 2. 3 घटे ही बिजली मिलती है भौर वह बेचारा कडकडाती सदीं में रात में खेत मे पानी देता है। फिर भी उस को परी बिजली नही मिलती । जब मे माननीय जगजीवन राम जी कृषि मही बने उसी दिन से मौके मौके पर बारिश होती गई जिन की बहुज से उत्तर भारत में गेह की फुमल इस बार वहत धच्छी है। मैं इम के लिये बाब् बी को बधाई देता ह । घण्छी फसल होने का यह फल मिला कि सरकार द्वारा जो ऐग्रीकल्चर प्राइमेज कमीशन है वहा सब किसान के दुश्मन है जिन्हें िमान के बारे में पता नहीं कि उसको किननी मसीबतो का सामना कर के यह फसल मिलती है। अहां पाला पहला है रात मे उस बहत वह खेत में काम करता है । उस की मेहनत को शह कमीशन कभी नहीं मोचना । भीर भाव मुकरेर कर दिया 105 रुपये प्रति शिबंटल । समझ में नहीं भाता कि कहां से बह हिसाब नगाया । मझें किसी ने बनाया कि कमीयन वाने यह कहते हैं कि 95 रुपये श्रति विबंदल किसान की लागत आती है । धनर उन की यह बात सही भी मान ली बाय तो क्या किसान 10 रूपये क्विंटल ही मुनाफा लेगा? जो 5 एकड का किसान है, जिस के महां 20, 25 क्विटल गेहं पैदा हीता है सारा गेह केच कर उस की 250 क्ववे का ही मुनाफा हथा। तो क्या उस छीटे किसान की साथ की बेहनत की कीवत इसकी भी है ? इसने में यह बेबा कर सबसा ? जब किसान पैशवार बड़ाता है ती मांग घट चारा है ।

हमारे देश में चालू काली पैदा कुवा बीर उत्तर अदेश में तो यह हामत है कि उस को कोई पूछने बाला नहीं है । 8 रुपये क्विंटल के हिसाब से आलू किक रहा है । सरकार बाहती हूं कि पैदाबार बढ़ायें । नेकिन उस का उचित सूक्ष्य किसान को नहीं मिलता । धाज बहां कोल्ड स्टोरेज मे रखने के लिये जनह नहीं है । धव बुछ सरकार ने बालू खरीदने का सिलसिला शुरू किया है ।

धाप कपास को देखें। पिछने सकत कपास का भाव 600 ठाये विवंदन या। इस दफा 300 रुपये प्रति क्विंटल हो गया । जब किमान ने महाराष्ट्र भीर दूसरे प्रदेशो मे ज्यादा कपास पैदा की तो आधा भा । हो गया । इस से क्या किमान को प्रोत्माहन मिनेगा ? जब ग्राप बाहर में श्रनाज लेते है तो 250 रुपये प्रति विवटल के हिमाब से खरीदने हैं और यहा सबसिडी दे कर गरीब भादमियों को रागन में वह भनाज साने को देते हैं। धगर किसान को ही धाप उस की उपज का प्रधिक दाम दे तो वह भीर ज्यादा पैदा करेगा भीर भाप को बाहर से महंगा श्वनात मगाना ही नहीं पढेगा, माथ ही अच्छा गेह सोगों को रामन के जरिये खाने को भी मिलेगा। तो क्यो न देसी धनाज को भी सबसिद्धी दे कर राजन के जरिये लोगो को स्वाने को दिया जाय ?

इन अनुवानों में भूमि सुधार और फालल भूमि के अलाटियों की महायता की योजनाय रखी हैं। जब सरप्नस भूमि बाटी जाती हैं तो किसी को 2 एकड़ किमी को 3 एकड़ मिमती हैं। आब आवादी बढ़ने की बजह से हर किसान की जमीन बोड़ी रह गई है। छोटे छोटे किसान जिन को जमीन बाटी जाती है 2 एकड़ या 3 एकड़ उनके पास क्या जरीवें हैं। वह प्रिंग ही खरीद सकते, ट्यूब बैल महीं जना सकते । तो बैल से ही खेती करेगा। 2, 3 एकड़ की पैकावार सो कस के बैल ही का वाविंग ।

इसलिये कस जो माननीय मानू राम मिर्घा ने कहा था वह ठीक ही कहा था कि हर बांब के सन्दर छोटे किसानों में कुछ किसान परिवार इकट्ठे कर के उन को सरकार ट्रैक्टर से जुताई की मुविधा वे और उम का किराया उन से ने ने । गवनंमेट ट्यूबवेल सनाकर पानी की मुविधा वे और उन ने बामी का जो मूल्य है, वह ने नाकि वे नोग मुसीबत में न रहें । इस के सलावा गवनंमेंट अक्टो बीज और सम्ली खाद किसानों को दें ।

उपाध्यक महोदय, मब ्ह, तक रेंद्र का सम्बन्ध है, गृह का नेट पिछने माल भी 105 माप ने रखा था भीर इस साल भी 105 रुपये स्था है किन पिछले साल जहा उस को 26 रुपये का एक कट्टा खाद मिलता था बहां इस माल उस को 52, 53 रुपये देने पढ़ रहे हैं। पिछले माल की 00 पी का एक बोरा 56 रुपये में मिलता था लेकिन भाज वह 105 रुपये में मिल रहा है लेकिन शेहूं का भाव बाप ने 105 रुपये ही रखा है। यह बलने वाली चीज कैसे है।

मैंने नेशनल एयीकल्चर कमीशन की रिपोर्ट एक दिन अखबार मे पढ़ी भीर कल शिर्धा साहब ने भी इस बारे में बताया । मैं यह कहना चाहता ह कि जब झापने 105 क्यमे का भाव रखा है, तो माप विमान क्षे 12 परकेन्ट या 15 परसंट लेकी के नौर पर मेना चाहते हैं, तो ले लीजिये लेकिन उसके बाद उसको छट दे दीजिये कि वह बाजार मे आकर अपना गहं वेचे । इससे विसानों को समस्ति हो जायेगी । सगर बाजार में उनका बैहं कम भाव पर विकेशा तो यह समझेगा - कि सब्बंबेंट ने समको अच्छा भाव विया है और सबर ज्यादा पर विकेशा. तो उसकी कुछ पत्रधदा हो जायेगा । सगर 12. 15 । प्रश्तिन्द्र सेवी का गहुं लेने के बाद उसकी काकार में धपना सेव गह वेचने की छूट दे "देवीं, तो इससे दो कायदे होंगे । एक तो इससे क्षिको का भक्ता होगा और किसान की नायासकी पूर हो बायेगी और पुसरा वह कि रामन में लोगों को जो सनाज कम मिलता है. बह उनकी बाजार से मिल जायेगा । याज मजदूर जो है, उसका प्रापके छ: छटाक के रागन में कहां पेट भरता है। उसकी तो सर, मवा सेर धनाज रोज चाहिये क्योंकि वह फावड का काम करता है और वह बाजार के चनकर काटता है और तीन रुपये किलो के हिसाब में भी उसकी गेह नहीं मिलना है। आज दिल्ली महर की का हालन है। बहा पर कही में कोई चीज नहीं ग्रा मफनी है। दिल्ली में हरियाणा नजदीक है, और वहां के लोग यहां पर बाते है। उत्तर प्रदेश के लोग यहा पर माने है और राजस्थान के मजदरी ने सारी दिल्ली की शान को बनाया है। आज राजस्थान का मजदूर दिल्ली में है लेकिन वहा में अनाज यहां नहीं आ सकता है। छ. छटाक राजन में मजदूर का पेट क्या आरंगा भीर जिन्दे माहब, राजन का गेहं तो ब्राप भी खाने होगे। ग्राप उसकी शक्न देखिये । मैं भापको बताऊं कि कोटला मुबारकपुर का जब इलैक्शन हो रहा था, तो एक गरीब भौरत ने रांशन का गृह मेरे सामने रख कर कहा कि झाप कहते हैं कि काग्रेम को बाट दो, और ऐसा गह बाप हमें खिलाने हैं। भाज हमारे देश का किसान इतना भच्छा गेहं पैदा करता है भीर ग्राप न उसको ग्रच्छा भाव देंगे और न इज्जत हेंगे। यह क्या तरीका है ?

मेरा कहना यह है कि आप यह जरूर कर दीजिये कि लेवी ना इतना गहूं देने के बाद, किमान अपना गहूं बाजार में बेच सकता है और दिल्ली में हिरयाणा और उत्तर प्रदेश से गेहूं लाने की इजाजत दीजिये। यहां पर हिरयाणा के मेम्बर आफ पालियामेट हैं. उत्तर प्रदेश के हैं और दूनरे आफिसर्स हैं लेकिन वे अपने यहां का पैदा किया हुआ गेहूं भी नही वा सकते हैं। यहां के लोगों की अभीनें एक्वायर हुई भी उन्होंने यहां वा कर क्वीनें थीं। . . (अव्व

क्या छ छटांक राशन में मजबूर का पेट घरेगा । किसान जो गहुं 'पैदा भरता है उसको यहां दिल्ली में घनाज क्षाने की प्राप इजाजत वीजिये। मेरी जमीन हरियाणा में है भीर मेरा गह वहां पड़ा हुआ है लेकिन में हा राशन का गन्दा बहुं खा रहा हूं । दिल्ली के किसानों को भाषने छट क्यों नहीं दी कि वह अपने घर में इतना मनाज रख सकता है। मैं शिन्दे साहब के कहना चाहता हं कि मेरी यह बात बाब् जी तक पहुचा दें कि दिल्ली के 112 गांवों की जमीनें एक्वायर हुई हैं गौर उन्होंने बाहर जाकर जमीनें खरीबी हैं भीर वहा पर भ्रमाज पैदा किया है लेकिन वे भ्रपना पैदा किया हुआ गेहूं नहीं खा सकते। कहा यह जाता है कि परमिट ले लीजिये। हमारे . दो महीने परिवट लेने में लग नये भौर दो बोरे गृह साने भा परिमट मिला। घव हरियाणा क्षे 25, 30 मील की दूरी से कैसे वह दो बोरे महं झायेगा । टम्पू के झन्दर रख कर दो बोरे .बेहं आएवा या ट्रक के प्रन्दर रख कर दो बोरे बेहं श्रायेगा। श्राप कम से कम यह कर दीजिय कि दिल्ली के बाहर से गेह लाने की बजाजत दे दीजिये। माज कल तो माप भी दिल्ली के हो गये है। जो दिल्ली मे आया, वह दिल्ली का ही हो गया। दिल्ली मे जो वालियामेंट के मेम्बर हैं जनके यहा पर प्लाट है भीर पलैट है भीर वे यही के वाशिन्दे वन शये हैं । सबके मामने यह मुनीवत है, जो में कहा रहा हूं। में चाहूंगा कि मेहरबानी करके इतना कर दीजिये कि जो किसान दिल्ली के बाहर से अपना पैदा किया हुआ अपने खाने नायक प्रनाज लाना चाहे, उसको प्रमाज लाने की इजाजत हो जाये। प्राप रामन के हिसाब क्ष ऐसा कर वीजिये और पूरे साल की एक बारमिट उसकी दे दीजिये ताकि वह बाहर से बेहं साकर खासके।

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एक बात में भीर कहना चाहता था। उपाध्यक्ष महीबय, ब्रायको पता है कि किसान के हो बहीने एक कवल पर लगते हैं और नो कतिके हु बारी क्यान पर सबते है और क्याके

बाव वह काफी संबंध चाली एहला है। सी इस सम्बन्ध में मैं यह महना चाहता हूं कि हिन्द्स्तान के गांवीं के चन्दर जी किसान के लडके मैदिक और बी॰ ए॰ पास करके देहातों में बेकार किर रहे हैं और नौकरी के लिये जयह जयह चक्कर लगाते हैं, उनके लिये छोटी छोटी एवो-इंबस्टीज गांबी में लका दी जार्ये जिससे गांवों में छोटी छोटी बीजों का प्रोडक्शन हो भौर गाव वाले वहां क्षे वह माल खरीदे भीर वसरे लोग भा खराद । इस से उन स गों को रोजगार मिस मकेगा भौर गाव वांलों की जरूरवास भी पूरी हो जायेंगी।

धभी सेठ साहब ने एक बहुत प्रच्छी बात कही भौर उनका इम बारे मे एक रेज लूगन भाषाजोकि मही भा सका था लेकिन प्रपनी बान को उन्होंने बहुत प्रच्छे दग से यहा पर भाज रख दिया । उन्होंन पशु-पालन की बात कही धीर घी दूध की बहुत बढ़िया बात कही । कहा जाता है कि पहले भारत में दूध की मदिया बहती थी।

भ मती सहीवरा बाई राख (सागर) : धव तो चाय की दुकानों पर चाय की नदियां बहती हैं।

हमारी बहुन बता भी बल प सिंह रही हैं कि चाय की नविया वह रही हैं। जैसा कि सेठ साहब ने कहा है मैं भी यह कहना चाहता हूं कि हमें पसुधों की नसल में सुधार लाना चाहिये । शिन्दे साहब, भापने इसके सन्दर काफी पैमा रखा है और भाप दूसरे मुल्कों से कुछ गाय भी खरीद कर लाये हैं लेकिन वह बहुत कम तादाद में हैं। हरियाणा भीर पंजाब के अन्दर कुछ योड़ी सी अच्छी वाय और भैसें होती हैं लेकिन दूसरे मुल्कों से को गाव बाती हैं उनस वहां पर घण्डी नसल पैचा की जाय तो वे और वी न्यादा दुध बेंगी । भाज हमारे देश के शन्दर दूध की तरफ ज्यादा ध्यान नहीं दिया आता है भीर बाज तो सब अवह दाव ही बसती है। माहे अभीर का बच्चा ही कीर माहे नरींच का क्ष्मा हो, सुबह प्रको ही यह बाद क्षिका

है भौर वृक्ष सहीं मानता है क्योंकि दूध उसकी विश्वामी ही नहीं देता है। माज हमारे यहां बिस्ती में बिन्त, दुग्ध योजना है लेकिन, उपाध्यक्ष महोदय, यह दूध नई दिल्ली मेशीर बड़ी बड़ी काल निया में ही मिलता है भीर यरीव बादमी को वह नहीं मिन पत्ना है। खे ज ज कालोनी न में जो आदमी रहते हैं, उनको वह दूध नहीं मिल पाना है। उनको भी बह दूध मिलना चाहिये।

में प्रापका बहुत प्राभारी ह कि प्राप्ते मुझे समय दिया और मैं कृषि और मिनाई मंत्रालय की मागों का समर्थन करता ह।

SHRI S. P. BHATTACHARYYA (Uluberia): The food problem must be considered as the most serious national problem When the poverty of our country is growing, unemployment is increasing and prices rising, and the problems cannot be solved in a piece-meal way, we should consider where lies the main root of our problem and how to solve it.

At present whatever the Government does for agriculture only serves the interests of the big land lords. This has been accepted by the Planning Commission. The Raj Committee's Report says that ten per cent of the families in the rural areas get twothirds of the total agricultural production. They are money lenders and big land-owners.

In West Bengal the Government has imposed a levy which is not sufficient, but even that levy is not given by 171 Congress M.L.As. and nine gress Ministers. The big land-owning interests are crippling everything in the agricultural economy and in the present state of affairs you cannot solve the real agricultural problems of our country. That must be understood. iWthout solving the agricultural problems of the rural areas where 80 per cent of our people live. you cannot solve the unemployment or any other national problem.

You need not dismiss it because 1 is coming from an Opposition Mem Even American British and economists have said the same thing Miss Barbara Ward has written in a recent issue of Span that in the developing countries with the development of production, poverty is growing, unemployment is increasing. She says that Japan by radical land reforms has miraculously solved its national problem and trebled agricultural production. She further says that India can solve its economic problem if it undertakes radical land reforms.

Mr. McNamara with his clear understanding of the economic situation of our country said a few months ago that India must either undertake radical land reforms or face an agrarian revolution.

SHRI B. V. NAIK (Kanara); You are very lucky that there is nobody to object to that name here.

SHRI S. P. BHATTACHARYYA: Even if an enemy says the truth, we must admit it.

If all the lands of the big land-owners having over ten acres of wet land or 15 to 20 acres of dry land are taken away and distributed among the real tilters, the Scheduled Castes and Scheduled Tribes and the poor landless people and help is given to them. then our national economy can be revived. These big land-owners may take to industrial development. You can understand that if the purchasing power and productivity of the vast masses of our public is increased, our agricultural production is bound to increase, our industrial production is bound to grow. Also this vicious circle of price rise, of controlling foodgrains, raising their prices, killing the people and workers and presiteering will not exist. Our country will be put on a strong, healthy footing.

This is the situation which we must consider and for this reason I say that radical land reform is the only solution. Mere departmental functioning and partial solutions will not help us. Not even research and development of good seeds, fertilizers and water & hank loan benefit us so long as you do not undertake radical land reforms successfully because all the benefit will go only to the big owners. It will only increase poverty, raise the price of agricultural commodities and create a dead-lock in the total national economy.

So I ask the Minister to consider the problem seriously and take the help of the masses for putting the national economy on a proper and healthy footing. Then our unemployed young men will be able to get jobs You need not give them lobs, they will get jobs when there is sufficient development of agricultural production and growth of the home market They will not come to the Government for jobs They have their 30ps according own their qualifications and country can develop in a proper manner

I have many other things to say, but I shall put this problem only before the Minister. He may kindly consider it seriously and let me have the answer and his views. I would like to know whether he considers my proposal as logical. I say, do not proceed further in an illogical manner and do not intensify the crisis in the country.

SHRI ANNASAHEB GOTKHINDE (Sangh): Mr. Deputy-Speaker. Sir, I must express my satisfaction over the realisation by the Government that the agriculture and irrigation need top priority in the country's economy and that has been envisaged in the Presidential Address. It has been stated therein—

"Meanwhile, the annual plan for 1975-76 is being prepared giving emphasis to economic stability and increased investment in crucial sectors—agricultural production, irrigation, fertilisers, power, steel, coal and oil exploration."

Simultaneously, I want to pose a question to the Government whether they are serious about the situation

that is prevailing in the country i.e. nearly 1/3rd of the crop area in the country is drought prope area. many as 13 States in the country are having drought prone areas. I would suggest that the merit of the Chief Ministers of the concerned States should be judged by the manner in which success is achieved in making these areas drought resistante. But the difficulty is about the finances which have to be provided to these areas and for these projects We are told that 54 districts together with contiguous areas in anoher 18 districts have been identified as chronically drought affected. Many members from different States have raised the question of identifying similar areas in the States and financial assistance. But Government very reluctantly says: "Maharashira State Government proposed extension of the coverage under the drought prone areas programme, but it has not been possible to accept the same due to constraints in resources." My submission is that if the Government is alive to the problem and as has been mentiond in the President's Address which I again quote:

"Programmes under the Small Farmers Development Agency and those for Marginal Farmer and Agricultural Labour, drought prone areas and the command areas are being accelerated"

I emphasise the word 'accelerated'. But there is a difference between what has been stated in the Presidential Address and the reasons given for not extending the coverage of this particular scheme to certain areas because of paucity of funds. Why is this contradiction?

While dealing with this programme of drought prone areas some difficulties have been experienced by the people. They are thinking in terms of water sheds to be selected in each tabail for operation of the programme. The unit of operation will be a water-shed which can be described as a catchment area of drainage sys-

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tem of nales and rivulets. No bank branches are located in some of these areas which is a pre-requisite for the purpose. I would suggest that this condition of the availability of a branch of bank for selection of watershed should be done away with The nationalised banks must as a principle open their branches in such watershed areas, and charge lower rate of interest from the cultivators with a weaker footing.

My second suggestion is that preferential rate of interest should be charged from the agriculturists who are residing in these drought prone areas. I hope that Government would ultimately feel the necessity of recogmising additional areas from Maharashtra State that are drought prone and provide adequate financial assistance to them.

My third point is regarding the World Bank's assistance to such drought prone areas. We are told that uptil now the World Bank have agreed to finance six projects viz., Ahmedmagar and Sholapur in Maharashtra Jodhpur and Nagpur in Rajasthan, Anantpur in Andhra Pradesh Bliapur in Karnataka under the drought prone areas programme, with a total of Rs 35 million spread over a period of 5 years There should be some norm for selection of the drought prone area I would request the authorities concerned to have a look the map of the two States--**a**f Maharashtra and Karnataka-in which Sholapur (Maharashtra) and Bijapur (Karnataka) fall. My Constituency Sangli falls in between these two districts I know not why my Constituency (Sangh) which too had already been declared as drought prone area should be excluded for the purpose of giving benefits of the scheme which are being given to Sholapur (Maharashtra) and Bijapur (Karnataka).

We are told that some projects have been recommended for assistance to the International Development Association. I am glad that so far the major beneficiary State has been the Andbra Pradesh in this respect.

There are two projects; for Godayari Barrage Project a sum of \$45 million has been sanctioned for the purpose of assistance and another is Pocham-Dad Which has received assistance from the World Bank or International Development Associations of the tune of \$39 million. Even though conceding that it is a major beneficiary. I am glad While complimenting Andhra Pradesh Government for having secured a substantial amount of this assistance. I submit that the three Maharashtra-Warna. projects from Kushna and Bhima the locations of which have already been approved and which are going to benefit the drouglit-prone areas in Maharashtra should be seriously considered for getting the immediate assistance from the International Development Association

Yestrday I heard Dr. K. L. Rao propagating his theories and urging the Central Government to give an additional amount of Rs 250 crores for completing some 13 or 14 projects which are in an advanced stage of construction. I have no objection to it but what about our suggestion for removing the imbalances in the irrigation potential created in different States? Madhya Pradesh and Maharashtra which together constitute nearly one-fourth of the country's crop area have the least percentage of irrigation-one to the tune of 8 per cent and the other 11 per cent. I suggest that Government must do evrything to remove these regional imbalances in the growth of irrigation potential and must give weightage to those States which are lagging behind in this particular aspect.

We are told that in the last season, the statutory minimum cane price was fixed at Rs. 88 per m.t. linked to a recovery of 8.5 per cent, Since then there have been substantial increases in the prices of inputs as well as in the prices of other competing agri-On the basis of incultural crops. crease in prices of wheat, paddy, minimum cotton etc., the CADA parity basis .. price on ievel

works out to Rs. 125 per metric tonne of sugarcane with 8.5 per cent recovery, Besides, there have been increases in the prices of fertilisers, psticides and other inputs. So, I submit that the minimum cane price needs to be revised to Rs. 150 per metric tonne of sugarcane with 8.5 per cent recovery. Government is professing that they are giving incentives to the sugarcane growers and doing everything to see that this industry flourishes. Yesterday I heard a member from Andhra complaining Maharashtra Government is encouraging growing of commercial crops. It is not whole truth. Maharashtra has ideal conditions and therefore. sugarcane growing every effort must be made to that this crop is grown in good conditions.

Demands for Grants

1075.76

Coming to sugar exports, I submit that this year Maharashtra contemplates to produce about 13 lakh tonnes of sugar compared to last year's 9.5 lakh tonnes. This is a good achievement. I request that while considering the export of sugar, the Governnent of India must select Mahasashtra for priority in supplying the sugar for export because it is situated in a particular vantage position. So, instead of collecting sugar from other States, Maharashtra should be given this opportunity.

14 hrs.

It is stated that from this year the factories are statutorily required to there 50 per cent of their excess realisation from the sale of free sugar with the cane-growers by way of additional incentive. Taking into consideration the exorbitant increase in the cost of production of sugarcane and with a view to give further incentives to the cane-growers I would suggest that a method should be formulated whereby the canegrowers would be allowed to share in the profits accruing either to the Government or to the factories from the contemplated export of sugar.

Much is said about the Agricultural Prices Commission and its way of arriving at the price. I personally hold some five acres of land. I am prepared to hand over this land to any member of the Agricultural Prices Commission. Let him cultivate this land in the way he likes and, taking into consideration the cost of production, fix a remunerative price which the cultivator should get.

1975-76

Lastly, a word about the Food Corporation of India and its working. The medical expenses incurred by the employees of the Food Corporation in the year 1972-73 was Rs. 223.50 lakhs and in 1973-74 Rs. 229.76 The overtime allowances lakhs. paid to the employees in came to Rs. 107 and odd lakhs and in 1973-74 Rs. 125 and odd lakhs.

DEPUTY-SPEAKER: MR. From the medical expenses that you have read out it looks as if it is a Sick Corporation.

SHRI ANNASAHEB GOTKHINDE: The Food Corporation has some 50,000 employees. So, on an average every employee gets Rs. 600 per year by way of medical expenses and another substantial amount by way of overtime. Actually, the burden of these payments has to be borne by cultivators and the consumers in the country. Every effort should be made to reduce these expenses as much as possible. When the cultivators are not getting any overtime or other allowances, why should these employees alone be paid such allowances?

With these remarks, I support the Demands for Grants relating to the Ministry of Agriculture and Irrigation.

मीमतो सहीदरा बाई राव(सागर) : उवाध्यक महोदय, कुछ दिन पहले हमारी कमेटी राजस्था ?, नुजरात और महार ब्हु गई थीं। वहां बढ़ी तकशीफ है। पानी न बरसने के कारण बड़ा गरमा मही हुमा है । बड़ा हरिजन

भीर बादिवासी भूकों मर रहे हैं, क्वोंकि वहां बाटने की व्यवस्था ठीक नहीं है। फूड धाफिसरों द्वारा गल्ले का बंटवारा ठीक डंग से नहीं होता है। होशियार भीर चलते पुर्जे लोग गल्ला ले जाते हैं, लेकिन गरीब भीर हरिजन भादिवासियों को केवल दो या तीन छटांक गल्ला मिलता है। उनको बड़ी सकलीफ है।

इस साल मध्य प्रदेश में भी पानी नहीं बरसा है। रायपुर ग्रीर बिलासपुर मे धान सूख गया है। जिससे जनता बडी परेशानी में है गरीबो को चावल नही मिलता है। बड़े भादमी चावल ले जाते हैं। जो राहत-कार्य खुले है, उनमें कुछ लोगों को काम मिलता है, लेकिन बहुत से लग बेकार हैं, उनको काम पर नहीं लगाया जाता है भौर वे मुखो मर रहे हैं। वहा नहीं तरीके से गल्मी ना बटव रा नहीं होता है। रावपुर भौर बिलासपुर में देहात के लोग भूखों मर रहं हैं। मनी महोदय से मेरी प्रार्थना है कि कि वह भादेश भेजें कि वहां की जनता के लिये गल्ने का मही बंटवारा हो। फुड झाफिसर्स भौर बाब लोग जनता को परेश न करते है। वे सही तरीके से गल्ला नहीं बाटने हैं भीर अपना घर भरते हैं। जनता भृखो मरे, इसकी उनको कोई परवाह नही है।

भूमि-सुधार करके हरिजनो भीर भ्रादि-वासियों को भूमि दी जाये । पहले ट्रैक्टर से जुतवा कर गरीबों को जमीन दी जाये । भार पांच एकड में उनका गुजारा नहीं चल सकता हैं । भ्राज बेलों की जोड़ी भी तीन चार हजार रुपये से कम में नहीं भाती हैं । सरकार को गरीब भूमिहीन लोगों भीर हरि-जन धादिवासियों को बैल, बीज भीर तकाबी देनी चाहिये, जिससे व सही तरीके से चेती कर सकें भीर उस्पादन बढ़ा सकें ।

हैंने कजी नहीं देखा है कि सेंटर के मंत्रीयक ने अपनीं का डीश किया है। सायद वें अपने अपने क्षेत्रों में जाते होंगे । उतकों पूरे हिन्दुस्तान का दौरा करना चाहिये । जिन राज्यों में पानी नहीं बरसा है, वहां की स्थिति खराब हैं, वहां गल्ला और पैसा भेजना चाहिये ।

गाव-गाव में स्टेट बैक की शाखाये खुली हैं, लेकिन उनके ढारा किसानों गो सही तरीके से रुपया नही दिया जाता है। विसान कुंए, बाध और तकावी के लिये पैसा लेने के लिये भटकने रहने हैं। नौकरशाही सही तरीके से रुपया नही देनी है। सरकार को यह आदेश देना चाहिये कि जहा किसान रहते हैं. वहा जा कर रुपया बाटा जाये। हमारे यहां भ्रष्टाचार का बड़ा बोल-बाला है। जो लीग भ्रष्टाचार करने हैं, वे पकड़े में नही आते हैं। वे रात के 12 बजे पैसा मागते हैं, किसान बड़े परेश न हैं। किसान माल भर मेहनत करके गल्ला पैदा करने हैं। झाज उनकी हालत खराब है।

मैंने गवर्नमेट को सुझाव दिया है कि लेवी की गेह का जो 105 रुपये मृत्य तय किया गया है, वह बहुत कम है, इसलिये उसको बढ़ा कर कम से कम 125 रुपये किया जाये। हम इस पार्टी के हो या उस पार्टी के, हम सबको बोट लैंने के लिये देहात में किसानी के पान जाना है। भाज किसान हमको गालियां देते है। वे हमको गाव के अन्दर नही जाने देते है। इसलिये कृपि मत्नी से मेरी अपीक्ष है कि गेह से भ व को कम से कम 125 रुपये रखा जाये, ताकि किसानो को सन्तोष हो । जब तक किसानो की दशा नहीं सुधरेगी, तब तक देश धागे नहीं बढ सकता है। जब हम कुआर के महीने में बालू का बीज लेने जाते हैं. तो हमको दो रुपया किलो के हिसाब से मिलता है, लेकिन ग्रब वह एक रुपये का दो किली बिक रहा है। तो बताइये, किसान कैसे उत्पादन करे ? यदि ग्राप सवा रुपये गेहूं का मृत्य नही रखते हैं तो किसान कहते हैं कि धामके साल हम चना ज्यादा बोएंगे क्योंकि चने का भाव ज्यादा है, दो सी ढाई सी उपये तक चने

का भाव निलंता है भीर गेहं का भाव बाप 105 रुपये रक्ष रहे हैं। जब बाप हमारा नेहं 105 रुपये में सेंगे तो हम गेहं क्यों बोगें, हम चना क्यों न बोर्चे ? वैसे तो भवनंगेट कहती है कि गल्ला ज्यादा महंगा करने से भीर सब चीजें महंगी हो जायेगी । लेकिन घापने नेहं का भाव 105 रुपये रखा है, उससे धीर नीजें तो सस्ती नहीं हुई । प्राप बाजार में भीर चीजें भी 105 रुपये के भाव में विकवाइये। भीर बीजें तो उसी भाव पर मिल रही है. कोई भी चीज सस्ती नहीं हुई । भौर किसान का बल्ला धाप 105 रुपये मे ले रहे हैं। इससे किसार में कलबली मंत्री है भीर किसानों में बाघों जो नाना प्रकार की गालियां वकते हैं। इसलिये भाप 105 के बजाय सवा सी रुपये गेह रा भाव रिक्रिये जिससे किसानों को सन्तो व हो और हम अपने क्षेत्र में उप्ये तो हमें गालिया न मिलें। किमानो के ही भापको बोट मिलता है तब भापका बहुमत बनता है। शहरों में बहुमत नहीं बाता । शहर वाले तो ब्रापको हरा देते हैं धीर किसान कहता है कि हम कांग्रेस को बोट देगे। इसलिये ग्राप 105 का भाव रखने की जिद्र न करिये । बोनस की बात धाप करते हैं। क्या बोनस धाप देंगे ? हमें नहीं चाहिये बोनम । हमें तो सवा सी रुपये का भाव दीजिये। और आपको गृह देने के बाद जो बाकी बचना है वह हम चाहे 🗝 भी मे बेबे, दो सौ मे बेचे या चार सौ पाच मी मे वैचे उससे आपको क्या ताल्लुक हूँ ? आप ऐसा करेंगे तो गेहुं भापको ज्यादा मिनेगा ग्रीर बाजार में भी ज्यादा गेह विकेशा भीर 105 रुपये का भाव रखेंगे तो गेहुं नहीं मिलगा। उचित दाम न मिलने से हमारा बहुत सा गेह उत्तर प्रदेश भीर दूसरे सूबो मे बाहर चला जात है, गहा नहीं क्यत, हैं । ऐनी स्नस्या हैं इनलिये भाषस भपील है । भाष ऐसे कदम उठाइये जिससे किमान को सन्तीय हो । वैसे तो जब से बाबू जगजीवन राम जी इसके मंत्री हो कर आए हैं तब से भाव कम हुवे हैं। साखी स्पना ब्यापारियों का

बूब गया है, जिन्होंने खरीय कर के रखा का वे रो रहे हैं। काफी सच्छी हम्मति हुई है लेकिन गवनेमेंट का जो तरीका है बंटवारे का वह सही नहीं है। सही तरीके से बंटवारा हो उसके लिये भाग कदम उठाइये।

नौकरशाह जो हैं इन से हम बहुत परेशान हैं। हमारा तबता पसटेंगे तो वह नौकरशाह लोग ही पलटेंगे। मिनिस्टर लोग तो रोक नहीं सकते हैं। धाज बोलवाला भ्रष्टाचार का है। पटवारी, नहसीलदार, कलक्टर हमारी मुनते नहीं। कैसे हम शासन चनाएंगे? धाप को निगाह रखनी चाहिए, दस दस साल से नौकर एक-एक जिले में पड़े हुए हैं। क्यो दम-दस साल रखते हैं एक जगह पर? तीन साल मे दो माल में उन का तबादला करिए. दमरे लोग धाएं। एक जगह ज्यादा दिन रखने से वह कोई काम नहीं करते। कहत हैं कि जाधी, जहा शिकायत करनी हो, करो ऐसी स्थिति में हम कैने घाने बढ़ सकते हैं ? कैसे हमारा विकास हो सकता है ? आप तो यहा बैठे हैं। इसने से काम नहीं चनगा। ग्रगर ग्राप मही कदम नहीं उठाएगे तो त हम इस पार रहेंगे न उस पार रहेंगे। जनता बढ़ी गालिया दे रही हैं, हम कहा तक सहन करे? भाप भीर बीजें बद कर दीजिए. सडक बनाना बद कर दीजिए, दूसरे विकास के काम बद कर दीजिए, लेकिन गलने की तरफ धीर कृषि की तरफ विशेष ध्यान दीजिए जिससे कि हमारी रोजमर्रा की जरूरत पूरी होती हैं। जनता को व्यापार, जुट रहे हैं। व्यापारियों के बरों में लाखों मन बाबस बीर दूसरे बनाज पडे हैं। धाप जन को निका-लिए और बटवाइए। जहां पर कोई उचान धचे नहीं हैं वहा साप उद्योग घंधे भी खोसिये। किसान 6 महीने खेती में काम करता है भीर बाकी 6 महीने बेकार पढ़ा रहता है। इसलिए वहां उस के लिए धंबे बौलिये जिस मे उस की राहत मिले। स्कूलों में कृषि की शिक्षा बोलनी चाहिए ताकि विधार्थी लोग कपि करना सीखें। प्राथकस हो विद्यार्थी

कोई काम ही नहीं करना चाहते। वे हर तरह है उपद्रव करते हैं, गांकियों में चलने नहीं देते, पत्थर मारते हैं, हाकी वे मारते हैं, कंक्कटर को, दी दी को किसी को अपना काम नहीं करने वेते, एम पीज की गांकी में चलना मुक्किल कर देते हैं, गांकिया देते हैं तरह तरह की। इस-लिए में सुझाव देना चाहना हूं कि आप उस के लिए सही कदम उठाइए। जो आप की मायें हैं कृषि की उन का मैं समर्थन करनी हूं। लेकिन आप ऐसे कदम उठाइए जिसमें देश का विकास हो और हम और आप देश को चला सकें। मिक्य बहन खतरे में हैं।

SHRI MOHANRAJ KALINGAR-AYAR (Pollachi) Mr Deputy-Speaker, Sir, I rise to speak on the Demands for Grants in respect of the Ministry of Agriculture and Irrigation From the President to they have Members of Parliament stressed, from different angles, importance of agriculture and food specially at this critical juncture through which our country is passing Even the Farmers' Forum of the Congress Parhamentary Party has condemned by saying that the Government's policy is an anti-farmei and anti-production oriented farm policy and should be condemned fully support them

In 1974-75, if you compare original estimates and the revised estimates, you will find that crores of rupees have been surrendered under different Demands It is a matter of severe condemnation that, Demand No 7, rural development, a sum of Rs. 560 crores has been saved. In 1973-74, under that demand, a sum of Rs 6 53 crores has been surrendered I cannot understand why this money could not be utilised or spent for rural development you mean to say that the rural development has been completed and that the money has to be returned? I would like the Minister to explain it from different angles as to this money was saved and returned when still so much of work is pending In this Budget, under the
demand, rural development, a sum
of Rs 37 crores has been asked But
at the same time they are returning
the money without utilising it At
this rate, will the Government be
able to utilise this amount during
this year at least?

Smularly. under the demands. fisheries, animal husbandry, development, forestry and agricultural research, a sum of Rs 20 crores has been surrendered in 1974-75 I would like to have a reply from the hon. Minister whether all the demands in 1974-75 for hisheries, animal husbandry dairy development, etc. been completed You will, therefore, agree that what the ruling party members, Mr Nathu Ram Mirdha President, and Mr D Desai, Secretary, have said is true They have rightly said that it is an anti-farmer and anti-production policy I do not know how Government has reacted to the criticism of these members

Coming to their sugarcane policy, they have kept the price of sugarcane low to help some sugar magnates at the expense of the farmers to know whether there is any underhand dealing to keep the sugarcane price so low Even after spending Rs 2951 crores during the years 1951-74 70 per cent of the area is not under cultivation For cultivation we are still depending on rains. If all the 70 per cent of the area is to be brought under cultivation, has the Government worked out a programme to find out how much more money we need? The next point is about the value of money spent on flood havon From 1953 to 1974, the loss on account of floods is of the order of Rs 3,500 crores During this period, the Government has spent Rs 394 crores on flood control mea-Experts have suggested that sui es the flood waters should be diverted down south, in order to stop the havoc to people and property which flood causes every year, and to save spending by the Government. far has this project been discussed and

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proceeded with? Some years ago, a news item had appeared in the papers. When Russian technical adviser in the Bhilai steel plant returned to his country after completing his assignment in India, his friends there felt that he had suddenly become holy and religious. They asked him: happened? You are supposed to be an atheist; how did you become a religious man?" He replied that he had developed faith in God after he had seen how Indians managed survive in the midst of a whirlpool of miseries. This is an example. Due to non availability of fertilizers at the appropriate time, rural farmers suffering at present. If you want, I can give you that newspaper cutting. When we come to river projects, we find that many such projects pending because of a misunderstanding or of different States fighting for water. I think this is the time when the Centre should come in. Why is the Government shy to nationalize the rivers. They are happy to see the State Governments fighting-I do not know with what motivation, whether it is political or any other When our country is going through an acute crisis on the food front, the Centre is keeping silent and 15 still trying to formulate this Cauvery River Authority and to form a committee and put common man to decide these matters. They are wasting so much time when so many projects are pending. I think this will lead to more problems-not only political; and agriculture is suffering a lot. I would like to ask the Minister: "Due to these river disputes amongst the three States, viz. Karnataka, Kerala Tamil Nadu, how many of the projects are pending with the Central Government-since these disputes have not been settled? I now come to the next point, viz. the import of foodgrains In the light of what I have stated so far, I am sure that the import of foodgrains would continue increase. During 1974 we have imported foodgrains worth Rs. 332.72 crores. Even during 1970.71 when the agricultural principal touched the peak of 108 million tonnes we imported

lakha tonnes of foodgrains. goes to show that our minimum annual requirement of foodgrains is roughly 150 million tonnes. the target at the end of the Fifth Plan is set at 140 million tonnes per annum and I do not know whether this will be possible to achieve if the Government continues to neglect agriculture.

Before I conclude, I would like to suggest a few points.

- (1) As demanded by the ruling Party Members themselves, viz. Shri Mirdha and Desai. the antianti-production-oriented faraner and policy of the Central Government should be given up.
- (2) The inter-State river water disputes should be settled as soon as possible, bearing in mind the nation's interest and not the interests of a political party
- (3) The arragation projects pending with the Centre for so many years awaiting their approval should cleared as soon as possible.
- (4) The money allocations for agricultural development must be utilized in full. Lastly.
- (5) the need of the small farmers and the problems of the agricultural labour must be the focal point of all agricultural planning

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHAH-AND IRRIGATION NAWAZ KHAN). Iam very grateful to the Members who have spoken and made such useful suggestions for imagriculture. In this proving our debate, my senior colleague, Jagjivan Ramji and Shri Shindeji would be intervening later on and, therefore, I do not propose to take very much time of the House.

this I would like to intervene in specially because yesterday during his speech one of our very senior Members, Shri D. N. Tiwary made some desparaging remarks regarding our Indian Council of Agriculture Research also and regarding Dr. Swaminathan, the Director-General of ICAR personally. So, I felt very sorry that a senior parliamentarian of his standing should have indulged in such language in which he said that the Indian Council of Agricultural research is not an agricultural research institution but a propaganda institute and he also said that our scientists were doing something which was bringing disgrace to this country. Sir, I felt very hurt by these remarks and, therefore, I have been impelled to intervene. I am no scientist and would not hazarad any personal opinion of mine Tiwary had brought and presented to this House some papers, especially, a magazine entitled 'Science Culture' which is brought out from It is one of the leading Calcutta. scientists' papers. He made references to this. This paper coming out from Calcutta has thoroughly condemned the article on which he placed his reliance for criticising our Indian Council of Agricultural Research and Dr. Swaminathan.

This magazine has condemned that article which was brought out by. ..

MR. DEPUTY-SPEAKER: The whole thing is very unfortunate. We can discuss the Institute but when we discuss the personality of officers, it becomes very difficult. I cannot prevent you if his name was mentioned yesterday and you want to put the record straight. It is very very unfortunate.

SHRI SHAHNAWAZ KHAN: Shri Tiwari based his criticism on an artiby one Mr. J. Hanlon cle written entitled "TOP FOOD SCIENTISTS m PUBLISH FALSE DATA" British Journal 'New Scientist' November 7, 1974. Sir, here are the opinions of some of the most eminent agricultural scientists in the world and I would like the House to make their own judgement. Prof. V. V. Kirvostova and Prof. G. F. Privallov of U.S.S.R. Academy have about this article that "Dr. Hanlon's meticle is harmful as it vituperates a good scientist and discredits the useful activity of the experimental mutagenesis growth of F.A.O|/ I.A.A.E.A." The article further goes on to say whether the same journal has ever meted out the same treatment to any of the First World Scientist. We hope that this is not an example of the introduction of racial feelings in science or the birth of a trend towards scientific imperialism. That some ulterior motives lie behind the attack can be assumed...."

In a letter written by Noble Laureate, Dr. N. E. Borlaug in the famous Wheat Breeder and Dr. R. G. Anderson to New Scientist is revealing They have said "Dr. Swaminathan, in our opinion, is one of the world's most effective agricultural scientists, educators and administrators....."

After these remarks of the most renowned word authorities, I need not say anything more about this.

The House is aware that this matter of the Indian Council of Agricultural Research has been discussed at length in this House. On 12th November, 1973, a statement was placed on the Table of the House by the Minister of Agriculture Shri Fakhrudin Ali Ahmed. Full facts regarding the Enquiry Committee which was asked to go into its affairs were placed on the Table of the House. You are fully aware of these proceedings and this matter to which reference was made by Shri B. N Tiwari was also entrusted of that Enquiry Committee. The Enquiry Committee went the details to find out whether there was any substance in an allegation that was made. That Committee also came to the conclusion that there was no substance whatsoever. We have carried out the recommendations of the Enquiry Committee and the recommendations made in the Gajendregadkar Commission's Report. Indian Council of Agricultural Research has been thoroughly re-organised. In the re-organisation of the Indian Council of Agricultural Research, the scales of agricultural scientists and technical personnel employed in the

Department of Agriculture have been revised. After the recommendations made by the Third Pay Commission modifications. wherever necessary. have been made. The working conditions have been improved very considerably and a new service called Agricultural Research Service scales ranging from Rs. 550-900 and ending with Rs. 1800-2250 has been introduced and there may also posts in higher grades going up Rs. 3500. And therefore, as it will be seen, we have carried out considerable improvement in the service conditions of our scientists and I am sure that with the coming into force of this new service of scientists, if that there was anything wanting, sort of deficiency would be made up A number of hon Members said that research was stagnant and that during the last few years nothing new has been done Sir, I am sorry, I cannot agree with those remarks The ICAR has a large number of agricultural research institutes under it and they are all doing various research activities in their own fields, e.g. we have Arid Zone Research Institute, the Vaterinary Research Institute and Grasslands Research Institute. have got about 21 or 22 of them in our country and they are all carrying out very useful research in own respective fields In the seed production field we are evolving new varieties They have done exceedingly good work They have evolved new varieties of wheat known Arjun and Pratap which are highly disease-resistants And similarly we have evolved new varieties of paddy which are resistant to many diseases which have done tremendous damage to our crops And, continuously we are carrying out research not only on wheat and rice, but on millets and other tuber crops and the results are greatly appreciated not only by the people in our country but by the scientific institutions all over the world.

Recently I had the privilege of paying a visit to the International Rice

Research Institute in Phillipines and I met the Director of the Institute The International Rice Rethere. search Institute in Manila has a name all over the world. When I went there I was pleasantly surprised to large number of young Indian scientists working in the institute and the Director of the Institute had very high praise for our scientists who are working there. Our scientists doing, excellent work in all these institutes and I am sure that they deserve the appreciation from House They work hard and, whether they are working m the field of agriculture or any other field, nuclear field, or in the field of metallurgy or something else, our scientists are doing extremely well and I am sure encouragement from Member-Parliament would go a long way in huilding up the morale of our people. Conversely, Sir, any disparaging remarks by Members of Parliament hased on reports or some letters .-may he from some people who are prejudiced against these people,would not do any good and we should not place any reliance on those things

I do not have much time to go into greater detai's about the work that has been done by the Indian Council of Agricultural Research would, however, request the Members to just walk across the road and visit out Exhibition which being put up by the I C A.R. just opposite to Rail Bhawan where the inquiry office has been opened. they visit it they will find a bird's eye view of the activities of the Indian Council of Agricultural Research um sure all of them will find it very interesting, particularly, the utilisation of solar energy which has been evolved by our Arid Zone Research Institute and their many other researches which are available for them to see I hope the han. Members of Parliament would take the trouble of a visiting our Exhibition.

A word about sugar. A very large number of hon. Members have spoken about the price of sugar and the need for the nationalisation of sugar indus-The House is aware of the report of the Sugar Industry Enquiry Commission which has been received by Government The same is receiv ing very careful consideration of the Government The House is also aware that the report of the Commission is not unanimous There are very many important factors which are to taken into consideration Governmen is also giving its utmost conrecommendations sideration to the made by the Sugar Enquiry mission

Regarding nationalisation of sugar industries, I would say that it may be done only by Parliament of this country. When Government decides take such a step, this House will be taken into full confidence. We ad been receiving many complaints from different States that some millowners are not at all falling in line and that they are not agreeing to pay a remunerative price to the farmers.

As the House is aware, the statutory minimum price for the sugarcane has been fixed at Rs 850 per quintal for 85 per cent recovery with a premium at 10 paise per quintal for every 01 per cent recovery 8 5 per cent on full proper jointly basis. However, by negotiations the mills are paying higher than the minimum price For instance in western UP, mills are Rs. 14 50 per quintal But, in certain States, the millowners have agreed to enhance the price of sugarcane over this In 1970 the U P Government wanted the Government , permission to go ahead with taking over of some mills We had informed them that they were competent undertake legislation for acquisition of individual sugar undertakings with the prior assent of Central Government.

U.F. Government has taken the step. They have shown the way it is open to the other State Govern-

ments if they consider necessary, to go ahead and take such action, as they consider appropriate, for acquiring the mills which are not behaving properly or which are not running properly

Regarding the other recommendations, we have accepted three recommendations of the Bhargava Commission—one is the fixation of the basic recovery at 8.5 per cent per quintal and secondly allowing a premium in cane price for higher recoveries, on full proportianality basis and thudly, sharing equally of higher realisations from the free-sale sugar between factories and canegrowers Even where the factories have not agreed to pay higher price, later on, they will have to part with half the excess realisations from the sale of free sale sugar Therefore, we hope that even where the factories have not agreed initially to pay higher price, the cane growers would get higher pri e foi their (ane

SHRI BISHWANATH ROY (Deoria) Sii, in this connection I would like to put this question to the hom Min ster Earlier Government have promised profit sharing with the kisan. But this has not been implemented I would like to know whether it will be implemented

भी साहनवास को इस साल का वकाया ज्यादा नहीं है भीर इस साल की पेमेट बहुत सच्छी चल रही है। पीछे कुछ विकात हो गई थी जबकि केडिट लिमिट कम हो गई है, लेकिन सब उम्मीद है कि केडिट लिमिट बढ जायनी धौर किसानो का पेमेंट सच्छी तरह हो जायेगा।

भी नेंचा सिंह (पदरोना): नया उत्तर प्रदेश में 100 करोड रुपये के करीव बकाया नहीं हैं ? सब मिलो का परसेंटिज जाड लिया जाता हैं भीर कह देते हैं कि इतना बकाया हैं। एक एक मिल के ऊपर 50, 50 साथ 267

रूपनं वकाया है बीर कुछ मिस ऐसे हैं जिन्होंने अपना सब बकाया जवा कर दिया है। परसेंटेज के माइने, अ।मन्, यह नहीं होते कि 'सारे नियों का जोड़ कर के वकाया बता दिया जाए।

भी शाहनवाय यां श्री गेंदा सिह जी गम्ने के बड़े माहिर हैं भीर गम्ने के बारे में नव कुछ जानते हैं वे जानते हैं कि डेली कशिय यन्ने का लगभग हजार, बारह सी टन है भीर एक महीने मे एक मिल लगभग 45, 50 लाख रुपये का गन्ना कन करता है। यह बात सही है कि कुछ मिल पेमेट के मामले मे पीछे पड गये थे लेकिन हम ने उन से यह कहा हैं कि कम से कम दो हफ्ते के भदर किसान का पेमेट हो जाना चाहिए। पहले उन्हें के किट की दिक्क न हो गई भी भीर में ने बाद देखा है कि कई मिलो के पास पाच पांच करोड रुपये की चीनी पडी हुई है और हाउम की यह जानकर खुनी होगी कि इस साल श्रभी तक लगभग 7 लाख टन चीनी पिछले साल के मुक बले मे ज्यादा पैदा कर चुके हैं और हमे उम्मीद है कि इसे हम भीर भी ज्यादा बढ एगे।

र्था, नेंदा सिंह उतना ही ज्यादा किसानों का बकाया है।

भाः साहनमात्र मां भीर जितना हम ने पिछले साल एनसपोट किया या उस से ज्यादा इस साल एक्सपोट करेंगे।

PROF MADHU DANDAVATE (Hajapur): Sir, he has asked a specific question whether arrears to the tune of Rs 100 crores are still uncleared To that, there is no specific reply

SHRI SHAHNAWAZ KHAN: When you talk of Rs 100 crores, you must take into consideration the total quantity which is involved. Rs 100 crores is nothing when you take into account the crushing done by all the mills in India.

SHRI NARSINGH MARAIN PAN-DET (Gorakhpur): Rs. 50 proves only are in arrears in UP and Bshar, and Rs. 125 crores are in arrears all over the country. What has the Minister to say about it? I have referred only to UP that Rs. 50 crores are in arrears.

SHRI SHAHNAWAZ KHAN: The difficulty is that the Reserve Bank,

SHRI NARSINGH NARAIN PAN-DEY This is not out figure This is ISMA's figure

The Minister has already said that certificates against those defaulting mills are being issued. I would like to know, what action has been taken by the Government so fai to realise that amount

SHRI SHAHNAWAZ KHAN The RBI had fixed the credit limit at 'he same level as it was last year year there has been an excess production of about 7 lakh tonnes of That is why the credit limit has been exhausted The hon Mini ter of Agriculture has taken up this matter with the Finance Minister and we hope very soon some way would be found and the farmers would receive their full payment for this year I admit that a long time before the mills were taken over, some have been pending but we are impressing upon these mills to clear all the dues

को नाराक्षण रिष्ठ पार्वेक एक नितियन टन जीनी विभिन्न नीदामों में पढी हुई है। पतेज न मिलने के कारण वह एक्सपोर्ट नहीं हो पा रही है। इस वजह से फारेन एक्सपेंज की जो बाज रिनवाबरमेंट है वह पूरी नहीं हो पा रही है। इंटरनैसनन मार्किट में सुगर के वाम कम होते जा रहे हैं। इसके बारे में प्राप क्या कर रहे हैं।

र्क सःहन्यात स्ताः जैसा कि मैंने कह इस साथ हम विक्रते साथों के ज्यादा जीवी स्थानों के पारों के विक्र सेहार है। हमने कामसे निर्मिन्द्री भीर एस दी सी को कह दिया है कि हमारे पास काफी स्टान्स पड़े हुए हैं, साप जल्दी से जल्दी इसको बाहर भेजने की कीशिय करें....

ं **भी नारायण सिंह पांडेय** : कितनः भोजेंगे ?

्रा शाहनका क्यां : यह बताना अच्छी कात नहीं है। दुनिया की मंडी के अपर इसका असर पडेगा।

THE DEPUTY-SPEAKER: If the Minister gives more straightforward answers, it would save him difficulties and it would save me difficulties.

SHRI SHAHNAWAZ KHAN: Last year we exported about 4½ lakh tonnes. This year we hope to export substantially more. The only reason why I do not want to give the exact figure is that it may have some effect on the international market and price may slump. I have the figure, but I do not want to give it. But it is very substantial.

One of the steps we have taken because of shipping difficulties is that we are going to store a certain quantity of sugar as every port so that as soon as shipping space is available, it is fully utilised.

Shri Mirdha, who is Chairman of the Agricultural Prices Commission, talked about the usefulness of having farmers' service co-operative societies. I fully agree that this is a very good thing in the interest of farmers. We have already organised 50 such co-operatives. In this connection, I would particularly like to say a word of praise to Karnataka which has done exceedingly well in this. I hope other States also will arganise their co-operatives in a much batter way.

A number of hon, members spoke about the weaknesses in the cooperative movement in the country. The main difficulty is that the secovery of overdues has been very pine in most of the States with the second that the flow of capital has

got choked. The RBI has carried out special studies in West Bengal, U.P. and most other States and is taking remedial steps to improve the working of co-operatives.

A number of other hon, members spoke about the small farmers' and and marginal farmers' development agencies, we are not standing still In the Fourth plan, we had 87 of these projects. In the Fifth plan, we would have 160 projects. I am sure the tempo is building up; we are laying great stress on development of agriculture, minor irrigation, cattle. We are giving due emphasis to these. We are giving them due emphasis. Seth Achal Singh and others spoke about improvement in the breeds of cattle. In almost every block in the country we have established what is known as artificial insemination centres and the country cow can be crossed with the exotic breeds. The result in some cases is exceedingly good. I hope this movement will catch on and farmers will have cattle of high quality.

A number of hon. Members pointed out that large tracts of land were fallen because they were affected by salinity or alkalinity. We have established a research institute at Karnal and I should invite the hon. Members to find sometime to visit that institute; they have done exceedingly good work to reclaim saline and alkaline lands. which were more or less useless are now yielding bumper crops. There is a way of reclaiming such lands and I think this movement can benefit the entire country. We are reclaiming ravine lands and other wastelands so that they could be brought under cultivation, these words, I am grateful to you for this opportunity.

MR. DEPUTY-SPEAKER: We shall not take up the motion of Shri Shyamnandan Mishra.

SOME HON. MEMBERS rose.

MR. DEPUTY-SPEAKER: Some
hon. Members could not follow. We

shall not take up another item, the motion by Shri Shyamnandan Mishra.

We are postponing this discussion till tomorrow.

15 hrs.

MOTION RE VIOLENT INCIDENT IN CALCUTTA IN WHICH SHRI JAYAPRAKASH NARAYANA'S CAR WAS ATTACKED AND SHRI SAMAR GUHA, M.P SUS-TAINED INJURIES.

MR. DEPUTY-SPEAKER: We shall not take up the motion by Shri Shyamnandan Mishra.

श्री समु जिल्लों वांकाः इस प्रस्ताव पर संजोधन देने के लिए हम को छट दी जाए। टाइम को जो इसके लिए था एक्सटैंड करके तीन बजे नक किया जाए।

MR. DEPUTY-SPEAKER: After the hon. Mover has moved his motion.

SHRI MADHU LIMAYE. Notice

MR. DEPUTY-SPEAKER: I do not think that there is any need to be hard and fast on this. You can give it now.

SHRI SHYAMNANDAN MISHRA (Begusarai): Mr Deputy-Speaker, I beg to move:

"This House deplores the recent violent incident in Calcutta in which Shri Jayaprakash Narayan's car was attacked and a member of the House Shri Samar Guha and his colleagues sustained injuries."

One had expected that a motion of this nature and on this subject would be brought up by the ruling party itself and more particularly by the Prime Minister who happens to be the Leader of the House. In fact it is the function of the Leader of the House to rise to such occasions and speak and act on behalf of the entire House symbolishing the unity and concensus in the entire House and

certain fundamental values which underlie our democracy. But she had not done so.

Our regret at the Leader not rising to certain occasions has taken the form of a motion which we have recently tabled saying that the hon. Leader of the House is not performing her functions. Perhaps the hon. Members of this House are not aware of the fact that many leaders of the Opposition have already associated themselves with this motion which is currently awaiting approval and permission of the Chair.

One had however, thought that at least on this occasion the Prime Minister would not be found wanting in performing her duty.

If any party should have the greatest vested interest in the rule of law, it should be the ruling party but that can happen only when the ruling party happens to be of true democratic intentions and character. It is the fascist regime which wants to destroy the system which throws up that regime and it is the fascist regime which is not interested in sustaining the rule of law. So if anywhere the rule of law is found to be in jeopardy or threatened, I think, it is the duty first and foremost of the ruling party and of the Prime Minister to come forward with unreserved condemnation of such a threat. That has not happened in this case and that does not seem to be happening on any other occasion too.

Here is Mr. Jayaprakash Narain whom my hon, friends on that side in season and out of season seem to be condemning. They seem to think that the only way to keep them politically alive is to look nice in the eyes of the Prime Minister and not in the eyes of the people of this country. They seem to forget that they have their unbilical link with the people of the country. It is not enough that they please their masters here; they must not speak against